

SHRI H. A. DORA (Srikakulam): Mr. Deputy Speaker, while supporting the Bill, I would like to bring to the kind notice of the Hon. Minister that a comprehensive review of the reservation and the developmental programmes intended to the scheduled tribes must be taken up expeditiously. That is my first point. Secondly, it is not uncommon to come across cases where the reservations are exploited by non-tribal communities, posing as if they are belonging to the tribal community. This must also be looked into. It is time that each State be directed to submit reports to the President of India as to the progress and development made by the scheduled tribes. The tribal unrest, particularly in the North-Eastern States requires careful handling by the Government of India. At the same time, I would like to bring to your kind notice that the non-tribal residents in tribal areas must not be deprived of their fundamental rights, as citizens of India. Some of the enactments made to protect the tribals from exploitation by non-tribals have been infructuous on account of impracticability. They must also be reviewed and re-modified. That is all I am going to submit and I support the Bill.

14.45 hrs.

STATEMENT RE PROCUREMENT/
MINIMUM SUPPORT PRICES
FOR RABI CROPS OF
1987-88

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): Sir, the Government have fixed the procurement/minimum support prices of Rabi crops of 1987-88 to be marketed in 1988-89 season.

The procurement price of wheat of fair average quality has been raised from Rs.166 per quintal during 1987-88 marketing season to Rs. 173 per quintal for the 1988-89 marketing season.

For barley of fair average quality, the minimum support price has been fixed at Rs. 135 per quintal for the 1988-89 marketing season.

The minimum support price for gram of fair average quality has been fixed at Rs. 290 per quintal for the 1988-89 marketing season marking an increase of Rs. 10 over the price fixed for 1987-88 marketing season.

The minimum support price of mustard of fair average quality has been raised from Rs. 415 per quintal during the 1987-88 marketing season to Rs. 430 per quintal for the 1988-89 marketing season. The minimum support price of Safflower for the 1988-89 season has been fixed at Rs. 415 per quintal. The minimum support price of *Toria* would be announced separately.

DR. DATTA SAMANT (Bombay South Central): What would be the transport and storing charges ..

MR. DEPUTY SPEAKER: No, no. Mr. Girdhari Lal Vyas.

(Interruptions)*

MR. DEPUTY SPEAKER: No, no. Nothing will go on record.

STATUTORY RESOLUTION RE DIS-
APPROVAL OF CONSTITUTION
(SCHEDULED TRIBES) ORDER
(AMENDMENT) ORDINANCE, 1987

AND

CONSTITUTION (SCHEDULED
TRIBES) ORDER (AMEND-
MENT) BILL—Contd.

[Translation]

SHRI GIRDHARI LAL VYAS (Bhilwara): Mr. Deputy Speaker, Sir, I support the Constitution (Scheduled Tribes) Order (Amendment) Bill, 1987.

*Not recorded